

Name of the corporate debtor: Profisor Services Pvt Ltd;

Annexure

Date of commencement of CIRP: 29.11.2021;

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SUMMARY OF THE CLAIMS AS ON 27.6.2022								(Amount in Rs.)		
Sl. No.	Category of creditor	Summary of claims admitted				Amount of contingent claims	Amount of claims not admitted (Rs.)	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount (Rs.)	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)				-	-	-	-	-	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)				-	-	-	-	-	
5	Operational creditors (Workmen)				-					
6	Operational creditors (Employees)	7	53,94,796		32,59,951	-	21,34,845	-	-	
7	Operational creditors (Government Dues)				-	-	-			
8	Operational creditors (other than Workmen and Employees and Government Dues)				-	-	-			
9	Other creditors, if any, (other than financial creditors and operational creditors)									
<b>Total</b>			<b>53,94,796</b>		<b>32,59,951</b>	<b>-</b>	<b>21,34,845</b>	<b>-</b>	<b>-</b>	







Annexure – 4																
Name of the corporate debtor:																
Date of commencement of CIRP:																
List of creditors as on: As on																
List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)											(Amount in ₹)					
Sl. No.	Name of creditor	Identification No.	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						
1																
2																
	<b>Total</b>			-	-						-	-	-	-		

Note: in absence of any loan agreement interest cannot be consider



**Annexure – 6**

**Name of the corporate debtor: Profisor Services Pvt Ltd;**

**Date of commencement of CIRP: 29.11.2021;**

**List of creditors as on: As on 27.6.2022**

**List of operational creditors (Employees)**

(Amount in ₹)

Sl. No.	Name of AR, if any	Name of Employee	Identification No.(Employee ID NO)	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	voting share in CoC, if applicable					
1		Unnati Gupta	AQIPG2702P	15-12-2021	5,29,235	2,46,030							2,83,205	
2		Suma Sekhar	AUVPS5964J	15-12-2021	5,94,983	5,50,435							44,548	
3		Paridhi Jain	AJXPA6269P	20-12-2021	19,73,336	6,20,889							13,52,447	
4		Chitra Gulati	AMLPK9391F	15-12-2021	9,54,171	8,82,731							71,440	
5		Kumar	EDXPK6738P	15-12-2021	64,500	45,000							19,500	
6		Rishabh Jain	313223864524	27-12-2021	2,47,042	1,33,336							1,13,706	
7		Alok Chatterjee	ARQPC0118C	23-06-2022	10,31,529	7,81,530							2,49,999	
													-	
													-	
					53,94,796	32,59,951							21,34,845	

**Annexure – 7**

Name of the corporate debtor:  
Date of commencement of CIRP:  
List of creditors as on: As on

**List of operational creditors (Government Dues)**

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of claim not admitted	Remarks, if any	
	Department	Government	Identification No.	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarant	Whether related party?			% of voting share in CoC, if
1													
					-	-						-	



**Annexure – 8**

Name of the corporate debtor:  
Date of commencement of CIRP:  
List of creditors as on: As on

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No. (PAN/ADHAR)	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC, if applicable						
1														-		
2														-		
3														-		
4														-		
5														-		
6														-		
7														-		
8														-		
9														-		
10														-		
					-	-								-		

